

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:262

ANSWERED ON:16.12.1999

PENDING PROJECTS

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether several State projects relating to sanitation and development of rural areas are pending with the Union Government for clearance;

(b) if so, the details thereof and since when the said projects have been pending State-wise; and

(c) the steps taken by the Government for their clearance?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA)

(a) : A few projects relating to sanitation and development of rural areas are pending with the Government for clearance.

(b) to (c) : Total Sanitation Campaign (TSC) under the Restructured Central Rural Sanitation Programme (RCRSP) is being implemented in 58 pilot districts selected by the State Governments in Phase I. The following six proposals have been approved by the National Scheme Sanctioning Committee (NSSC) at its meeting held on 25.11.99 and processed for financial sanction:

1. Khammam District, Andhra Pradesh
2. Vaishali District, Bihar
3. West District, Sikkim
4. South District, Sikkim
5. Cuddalore District, Tamil Nadu
6. Coimbatore District, Tamil Nadu

Four proposals from Maharashtra and one from Tamil Nadu, which were received upto 30th November, 1999, have been scrutinized for next NSSC, which is being convened shortly. In respect of other projects for development of rural areas, the position is as under:- Under Accelerated Rural Water Supply Programme (ARWSP), thirty Sector Reform Projects have been received in November-December 1999 from the pilot districts of the States of Kerala, Tamil Nadu, Maharashtra, Gujarat, Madhya Pradesh, Punjab, Haryana, Himachal Pradesh, Jammu & Kashmir, Uttar Pradesh, Bihar, Assam, Mizoram and Tripura. Funding for these projects would commence after they are approved by the National Scheme Sanctioning Committee. Under Integrated Wasteland Development Programme (IWDP), project proposals are sent by District Rural Development Authorities (DRDAs)/Zilla Parishads/Individual Institutions. To streamline the sanctioning process, the proposals have been screened and prioritised in consultation with the State Governments. The projects will be sanctioned keeping in view the availability of funds and conformity of projects with the guidelines. 115 projects prioritized in 1999 are pending. Under Rural Housing, the scheme of Innovative Stream for Rural Housing and Habitat Development is being implemented with effect from 1.4.1999 with the objective to promote/propagate innovative and proven construction technologies, designs and materials in the rural areas for construction of cost effective houses and habitat development. Eight proposals have been received under the scheme and the same are under consideration of the Government. Under Swarnjayanti Gram Swarozgar Yojana (SGSY), nine special projects have been received from the State Governments and the same will be sanctioned after approval by the Project Screening Committee and the Approval Committee.

The State-wise details of the pending projects are given below:-

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|----------------------|-----|
| 1) Andhra Pradesh | 10 |
| 2) Arunachal Pradesh | Nil |
| 3) Assam | 18 |
| 4) Bihar | 2 |

5) Goa	Nil	
6) Gujarat	12	
7) Haryana		2
8) Himachal Pradesh	5	
9) Jammu & Kashmir		2
10) Karnataka	12	
11) Kerala	1	
12) Madhya Pradesh		10
13) Maharashtra	16	
14) Manipur		9
15) Meghalaya	7	
16) Mizoram		1
17) Nagaland	5	
18) Orissa	8	
19) Punjab	2	
20) Rajasthan	10	
21) Sikkim	Nil	
22) Tamil Nadu	16	
23) Tripura	1	
24) Uttar Pradesh	13	
25) West Bengal	5	

Total 167